

**Annex to A. P. DIR Series Circular No. 24 dated November 1, 2004
[paragraph 2.3.8.3(iv)]**

Guarantees / Letter of Undertaking / Letter of Comfort issued / invoked by ADs

As on quarter ended

Name of the AD :		Contact Person:
Address :		Tel:
e-mail:		Fax:

(USD million)

On behalf of Residents	Guarantees / Letter of Undertaking / Letter of Comfort	
	Issued	
	Buyer's Credit	Supplier's Credit
Trade Credits (less than 3 years) a. Up to one year b. Above one year and less than three years ** ** (Limited to Import of Capital Goods)		

1

Place:----- ----			Signature of the Authorised Signatory
Date: ----- ---	[Stamp]		